

(2) O.A. 35) Of 1994

(3) 14.6.1994

Hon. Mr. T.L. Verma, J.M.

None appeared on behalf of the applicant even on second call. List this case on 22.6.1994 for admission.

JL  
J.M.

(4)

22.6.94 Hon. Mr. Justice B.C. Saksena, V.C

Hon. Mr. K. Muthu Kumar, Member(A)

Case called out. None appears for the parties and there is no request for adjournment. The O.A. is dismissed in default.

B.C

V.C

UV/

22/6/94  
B.C